

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/263(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Jishnu Saha ,Sr.Adv.] For the Financial Creditor
Ms.Asmita Rakhecha, Adv.]
Mr.Somyajit Saha, Adv.]

Mr.Joy Saha, Sr.Adv.] For the Corporate Debtor
Mr.Rishad Medora,Adv.]

ORDER

1. Ld.Counsel/Counsel on both sides present.
2. At request by the Ld. Counsel for the Corporate Debtor, matter is adjourned to **13/08/2024.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**